

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:4867
ANSWERED ON:23.04.2015
MONITORING OF DISCOM
Magantti Shri Venkateswara Rao

Will the Minister of POWER be pleased to state:

- (a) whether the Government has time to time formulated committees at the Central and State levels to monitor performance of regulators during the last five years;
- (b) if so, the details thereof State-wise; and
- (c) the present position thereof?

Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY (SHRI PIYUSH GOYAL)

(a) : No, Madam.

(b) : Does not arise in view of reply to (a) above.

(c) : The Working Group constituted on power to formulate the programme for development of power sector during the 12th Plan had recommended that through suitable legislative changes, a Multi-disciplinary body shall be constituted comprising of representatives from Centre and States to review the performance of the Regulatory Commissions periodically on the basis of a performance evaluation matrix and report to the Appropriate Government for necessary corrective action. Accordingly, for monitoring and strengthening the performance of the Regulatory Commissions, suitable amendments have been included in the Electricity (Amendment) Bill, 2014, which has already been introduced in the Lok Sabha on 19.12.2014.